Annexure-4

Name of the Corporate Debtor Ramakrishna Housing Private ltd; Date of commencement of CIRP 16.09.2025; List of creditors as on 20.10.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

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SI No.	Name of Creditor	Date of Claim received		Details of Claims Admitted					Amount of	Amount of any	Amount of claim not	Amount of Claim	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	mutual dues, that may be set off	admitted	under Verification	Remarks, if any
1	Subindhu Constructions LLP	30-09-2025	26,26,057	20,90,445	Unsecured	0	No	0.03	0	0	5,35,612	0	
2	Neelima Infra (Dr Bharat)	01-10-2025	18,58,184	18,58,184				0.02					
	Total		44,84,241	39,48,629		0		0.05	0	0	5,35,612	0	

Note: Claims have been provisionally admitted based on the documents provided by the respective claimants. Due to the non-cooperation of suspended directors and management of the Corporate Debtor, the claims are yet to be verified with the books of accounts of the Corporate Debtor. Claims shall be finally admitted after verifying with the books of the accounts of the Corporate Debtor